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**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, SHAHDARA
DISTRICT, KARKARDOOMA COURTS, DELHI.**

NOTICE

The Committee for Selection of Law Researchers for the Courts of District Judge (Commercial Courts) has rejected the applications of the following seven (7) candidates who have applied in response to notices no. 3405-3413/2023/Genl.Br./SHD/KKD/Delhi dated 20.04.2023 & 6947-6954/2024/Genl.Br./SHD/KKD/Delhi dated 26.07.2024, for the post of Law Researchers (Short term Contract basis) for District Judge (Commercial Courts), Shahdara District, Karkardooma Courts, Delhi, but failed to fulfill the requisite criteria for the post of Law Researchers.

Sl. No.	Name of Applicant	Reasons for rejection
1	MR. HIMANSHU GOEL, Enroll. No. D/10673/2023	Not fulfilling the eligibility criteria qua percentage of marks.
2	MS. JYOTI KASHYAP, Enroll. No. D/10057/2019	Not fulfilling the eligibility criteria qua percentage of marks.
3	MR. GAGANDEEP SINHA, Enroll. No. D/9367/2019	Not fulfilling the eligibility criteria qua percentage of marks.
4	MR. GAURAV DIXIT, Enroll. No. D/1/2020	Not fulfilling the eligibility criteria qua maximum age limit.
5	MR. GAURAV KUMAR, Enroll. No. BR/417/2020	Not fulfilling the eligibility criteria qua percentage of marks.
6	MR. DISHANK, Enroll. No. D/9846/2021	Not fulfilling the eligibility criteria qua percentage of marks.
7	MS. KIRAN SONI, Enroll. No. D/89532/3023/2019	Not fulfilling the eligibility criteria qua percentage of marks.


(RENU BHATNAGAR)

Principal District & Sessions Judge
Shahdara District, KKD Courts, Delhi.

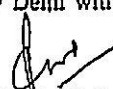
No. 8392-8398 /General/Rectt. Law Researcher/SHD/2024

Dated : 19 /09/2024

Copy forwarded for information and necessary action to :

1. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Ld. Principal District & Sessions Judges, Central, West, New Delhi, South-East, South-West, North, North-West, East, North-East, South Districts & Rouse Avenue; Tis Hazari/ Patiala House/Saket/Dwarka/Rohini/ Karkardooma/Rouse Avenue Court Complexes.
3. The Ld. Principal Judge, Family Courts (HQs), Dwarka Court Complex.
4. The Hony, Secretaries of all Bar Associations at Supreme Court of India, Delhi High Court, Saket, Tis Hazari, Karkardooma, Rohini, Dwarka, Rouse Avenue and Patiala House Court Complexes with request to affix on notice boards.
5. Nodal Officers (Website), all the District Court Complexes, Delhi/New Delhi ^{Central} with a request to upload the same on the respective websites.
7. PS to Ld. Principal District & Sessions Judge, Shahdara District, Karkardooma Court, Delhi.
8. Care Taking Branches of all District Court Complexes, at Delhi/New Delhi with request to affix on Notice Boards.




Principal District & Sessions Judge/ Chairperson
Committee for Selection of Law Researchers for
Commercial Courts, SHD, KKD Courts.

20/09/24, 12:10

mail

Deepak Sharma Senior Judicial Assistant

Intimation regarding rejection of application for the post of Law Researchers for the Court of DJ Commercial, Shahdara District due to non-fulfilling the criteria

From : Deepak Sharma Senior Judicial Assistant
<ribrrddc@gov.in>

Fri, Sep 20, 2024 11:45 AM

 1 attachment


Subject : Intimation regarding rejection of application for the post of Law Researchers for the Court of DJ Commercial, Shahdara District due to non-fulfilling the criteria

To : mrcounsel19@gmail.com, kashyapj732@gmail.com, gagansinha83@gmail.com, advgauravdixit@gmail.com, dignityidem@gmail.com, dishankdayma 167 <dishankdayma.167@gmail.com>, misskiransoni870@gmail.com

Cc : Tilak Raj <pdj-shahdara@ddc.nic.in>

Please find attached the notice regarding the subject mentioned above for your information.

Regards.
R&I, Shahdara District,
Karkardooma Courts, Delhi.

 Law Researcher-rejected.pdf
663 KB
